

filling the posts of Chairman, besides retired Railway officers, nominations received from various quarters are also taken into account for forming the panel since ex-Members of Parliament, Educationists, Eminent Lawyers etc. are included in the field of choice, as per the Recruitment Rules.

(e) Appointment to the posts of Chairman and Member Secretaries, Railway Service Commissions is based on selection by the Union Public Service Commission from a panel of eligible candidates who satisfy the norms as per the Recruitment Rules. No quota is specifically reserved but candidates belonging to Scheduled Castes/Scheduled Tribes and minority communities are included in the panels, whenever available. At present, out of 14 posts of Chairman and Member Secretaries, 2 are vacant. Of the remaining 12 posts, 7 are held by persons belonging to Scheduled Castes/Scheduled Tribes and 1 by a person from minority community.

(f) A statement is attached Statement II laid on the Table of the House. [Placed in Library. See No. LT-486/80].

#### **Demands of striking Students of AIIMS**

297. SHRI FAROOQ ABDULLAH: Will the Minister of HEALTH be pleased to state:

(a) whether the resident doctors of the All India Institute of Medical Sciences, New Delhi went on a token strike on the 15th February, 1980 in support of the striking students of the Institute who have been on strike since 30th January, 1980;

(b) if so, what are their main demands;

(c) whether Government have looked into the demands of the striking students;

(d) whether Government have decided to reconsider their demands; and

(e) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR):** (a) Yes.

(b) The main demands of the students were as under:

(i) Reduction in the period of internship posting in the community (rural centres) from six months to three months.

(ii) Doing away with the practice of assessment in Community Medicine-Part I (Humanities) Course.

(iii) Doing away with the Human Biology Course which is commencing from August, 1980.

(iv) Demand for adequate provision of laboratory facilities and hostel accommodation.

(c) to (e). The demands of the students have been considered by the All India Institute of Medical Sciences, which is an autonomous, statutory body. The strike was called off with effect from the 16th February, 1980 in terms of a settlement reached between the students and the Staff Council, AIIMS.

#### **Plot allotted to DTC**

298. SHRI DHARAM DASS SHASTRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that plot No. C-119 measuring about 3600 sq. yds. situated in Naraina Industrial Area Phase-I, New Delhi has been allotted by the Delhi Development Authority to the Delhi Transport Corporation;

(b) if so, when the plot was allotted;

(c) the reasons for which the DTC has not taken the possession of the plot so far; and

(d) when the possession of the plot will be taken by the Delhi Transport Corporation?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) No, Sir.

(b) to (d). Questions do not arise.

**दिल्ली-जयपुर पिंक सिटी रेलगाड़ी को अजमेर तक चलाया जाना**

299. श्री भगवान बवे : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली-जयपुर पिंक सिटी रेलगाड़ी को अजमेर तक, जहाँ ख्वाजा साहिब का दरगा स्थित है और यात्री यहाँ से पृष्कर जाते हैं, चलाने का कोई प्रस्ताव सरकार के विचाराधीन है,

(ख) यदि हाँ, तो इस रेलगाड़ी को अजमेर तक कब तक चलाया जायेगा,

(ग) यदि नहीं, तो इस रेलगाड़ी को अजमेर तक चलाने में कठिनाई क्या है, और

(घ) क्या सरकार का विचार ख्वाजा साहिब एक्सप्रेस के नाम से अजमेर के लिए एक नई रेलगाड़ी चलाने का है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी. के. जाफर शरीफ) (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) 501/502 पिंक सिटी एक्सप्रेस संघ की राजधानी और राजस्थान की राजधानी जयपुर के बीच एक तेज अंतर्नगरीय सेवाओं के रूप में चलायी जा रही है और ये बहुत लोकप्रिय हो चुकी है। इसलिए पिंक सिटी एक्सप्रेस को आगे बढ़ाना वांछनीय नहीं। इसके अतिरिक्त, फुलेरा-किशनगढ़ खंड पर लाइन क्षमता का अभाव होने और अपर्याप्त संसाधनों के कारण 501/502 पिंक सिटी एक्सप्रेस को अजमेर से और अजमेर तक बढ़ाना व्यावहारिक नहीं है।

(घ) जी नहीं।

**Railway Line from Mankhurd to Panvel**

300. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether a techno-economic survey for extending the railway line

from Mankhurd (near Thana) in Maharashtra to Panvel Vashi and Belapur in the new Bombay, is under preparation of the Central Railways:

(b) since when it is under preparation; and

(c) when it is likely to be made available?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) to (c). The work relating to the techno-economic feasibility survey for extending the railway line from Mankhurd to Panvel Creek was taken up by the Metropolitan Transport Project (Railways) Organisation, Bombay in November, 1978 and the report on this is likely to be received shortly. Further the survey from Panvel Creek to Panvel Town is also being undertaken on behalf of the Bombay Metropolitan Regional Development Authority which is likely to be completed by August, 1980.

**Construction of a Bridge on Tapi River**

301. SHRI VIJAY N. PATIL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) in view of the genuine shortage of diesel and other fuel, whether Government propose to give top priority to the construction of toll bridge at Dhanbasi on Bombay-Agra Road on river Tapi, so as to reduce the distance by over 10 Kilometres;

(b) if so, whether plan estimates for the same have been approved; and

(c) what will be the time required for the completion of this bridge?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) to (c). The work regarding the construction of a new high level bridge across River Tapi has been proposed for being considered for sanction during the year 1980-81. Plans and Estimates are awaited from the Government of Maharashtra. Investment decision will be taken when the detailed Plans and Estimates are available.